

**GOVERNMENT OF INDIA  
FINANCE AND COMPANY AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:606  
ANSWERED ON:21.02.2003  
NABARD FUNDING  
PRABODH PANDA

**Will the Minister of FINANCE AND COMPANY AFFAIRS be pleased to state:**

- (a) the details of the projects, proposals received by the NABARD in West Bengal during the last three years, project-wise and year-wise;
- (b) the funds allocated to the projects during the said period, project-wise;
- (c) whether the cases of misuse of funds by State Government have come to the notice of the Government;
- (d) if so, the details thereof; and
- (e) the action taken in those cases?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND COMPANY AFFAIRS (SHRI ANANDRAO VITHOBA ADSUL);

- (a) and (b) The details of the Rural Infrastructure Development Fund (RIDF) projects in the State of West Bengal and the sanctions made there against, as reported by National Bank for Agriculture and Rural Development (NABARD) during the years 2000-2001, 2001-2002 and 2002-2003 are given in the enclosed statement.
- (c) NABARD has reported that no case of misuse of funds by the State Government has been noticed.
- (d) and (e) Do not arise in view of (c) above.